

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

CRIM I N A L AP P E A L NO. 9 6 7 / 2 0 0 8 @

P E T I T I O N F O R S P E C I A L L E A V E T O AP P E A L (CRL.)NO. 1 6 4 1 / 2 0 0 7

M Sar av an a Poreselvi

.. Appellant(s)

Versus

A.r. chandras hek a r @ P a rthiban &amp; Ors.

.. Respondent(s)

DAT E : 2 7 / 0 5 / 2 0 0 8 This matter was called on for  
pronouncement of judgment today.

For Appellant(s) Ms. Sri k al a Gurukrish n a Ku m a r , Adv.

For Respondent(s)

Mr. S Than a nj ayan, Adv.

---

Hon'ble Mr. Justice Lokeshwa r Singh P a nta pronounced the  
judgment on behalf of Hon'ble Mr. Justice S.B. Sinha of the Bench  
comprising Hon'ble Mr. Justice S.B. Sinha and His Lordship.

Leave granted.

The appeal is dismissed.

[ Charanjeet Kau r ]  
Court Master[ Vinod Kulvi ]  
Court Master

[ Signed reportable judgment is placed on the file ]